

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/7794/2020



This the 11th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Rubina Akhter, age 30 years, D/o Mohd Shafi, R/o Village Kota Kharangal, Tehsil Bhalessa District Doda.

.....Applicant

(Advocate:- Mr. Sudershan Sharma)

Versus

1. State of J&K through its Commissioner/Secretary, School Education Department, J&K Govt., Civil Secretariat, Srinagar and 5 ors.
.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The TA (TA No. 7794/2020) arises out of SWP No. 55/2017 wherein relief for the post of ReT Teacher has been claimed. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun